

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1830(CHE)2023 IN MA/71/2020

PETITION NUMBER : IBA/90/2019

**NAME OF THE PETITIONER : Muthuiah Thevar Rajapandian,
(Liquidator) M/s.Jayabharatham
Life Spaces Intl Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC,2016 & Reg 45(3)(b) of
IBC, 2016, r/w Rule 11 & 14 of NCLT Rules,
2016**

ORDER

Ld.Liquidator, Mr.Muthuiah Thevar Rajapandian appears in person.

This application is opened for clarification to confirm the Applicant's prayer is restricted only to condone the delay of 7 days delay in filing Form -H and Final Liquidation Report of the Corporate Debtor.

The Applicant submits that this Application was filed only to condone the 7 days delay in filing Form -H and Final Liquidation Report of the Corporate Debtor viz. Jayabharatham Life Spaces International Private Limited and to take on record of the same.

The delay of 7 days is hereby condoned and Form -H and Final Liquidation Report of the Corporate Debtor is taken on record.

Accordingly, this application **allowed** and **disposed of**.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

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-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**